

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1786**  
TO BE ANSWERED ON 27.07.2016

**MINING AND PROCESSING OF MINERALS**

1786. SHRI N.K. PREMACHANDRAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government proposes to develop the Public Sector Undertakings engaged in mining and processing of mineral sand containing radioactive elements and if so, the details thereof;
- (b) whether the Government also proposes to spend more fund for development of IREL at Chavara, Kollam, Kerala and if so, the details thereof;
- (c) whether the Government has received representation for handing over the land as per the agreed terms and conditions required for mining of sand by IREL, Chavara, Kollam; and
- (d) if so, the details of action taken by the Government on the request for transfer of land to the owners after carrying out the mining of sand by IREL, Chavara, Kollam as per the agreement?

**ANSWER**

THE MINISTER OF STATE FOR, PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

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- (a) Indian Rare Earths Limited (IREL), a Public Sector Undertaking under Department of Atomic Energy (DAE), is engaged in mining and processing of mineral sand containing radioactive elements. IREL has two plants viz.(i) Monazite Processing Plant (MoPP) at Orissa Sands Complex (OSCOM), Chatrapur, Odisha, which extracts strategic compounds from Monazite and (ii) Rare Earths Division (RED), Aluva in Kerala, which is involved in production of high pure rare earths.
- (b) No, Sir.
- (c) Yes, Sir.
- (d) The matter is under consideration of the Government.

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